

Name of the Corporate Debtor: MAAN SAROVAR PROPERTIES DEVELOPMENT PRIVATE LIMITED; Date of Commencement of CIRP: 01-07-2022; List of Creditors as on: 15-12-2022; Name of IP: HARALAHALLI SHEKARAPPA CHANDRASEKAR; Process Number: 1; Last 5 digit of registration number: 13777

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	2	3499834140	1	3323802823	93.63	0	176031317	3323802823	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors					0.00		0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	5	260467500	4	220022500	6.20		40445000		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00		0		NA
5	Operational creditors (Workmen)					0.00		0		NA
6	Operational creditors (Employees)					0.00		0		NA
7	Operational creditors (Government Dues)	4	7597183	3	6064483	0.17		1532700	1532700	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)					0.00		0		NA
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	429671385			0.00		429671385	0	Annexure 9
Total		12	4197570208	8	3549889806	100.00	0	647680402	3325335523	